Revision of scales in BHEL

4731. SHRI SUNDER SINGH BHANDARI: Will the PRIME MINISTER, be pleased to state:

(a) when were the pay scales of various categories of employees in BHEL revised in the recent past;

(b) what is the minimum and maximum amount of arrears paid to the officers belonging to Scales El to E8;

(c) whether there are any anomalies for fixation of pay in new scales as different from Government guidelines; and

(d) what steps are being taken to streamline the procedure in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES. (SHRI P. K. THUNGON): (a) The salaries of workers were revised on 3-7-1989 w.e.f. 1-9.1986 and the salaries of supervisors and executives were revised on 19-6-1991 w.e.f. 1-1-1987.

(b) Wage revision arrears paid to El to E8 are as given below:

Grade	Minimum Rs.	Max jm ι m Rs.
E—1	3243	14954
E—2	6480	35498
E—3	20988	51464
E—4	18809	65254
E—5	17241	58008
E—6	27524	42623
E—7	27524	38306
E—8	35766	46227

(c) and (d) Pay fixation on wage revision was done as per the Government guidelines.

Revival of sick PSUs

4732. SHRI RAMDAS AGARWAL: Will the PRIME MINISTER be pleased to state:

(a) whether there is any move to request the Prime Minister to convene a meeting of all departments connected with the sick Public Sector Undertakings to discuss their outstanding problems and packages for revival thereof;

(b) if so, whether Government have taken any decision in this regard and by when the proposed meeting is likely to be held; and

(c) whether it is a fact that in a number of Public Sector Undertakings payments of wages has been delayed considerably and while in some sick units, wages are being paid without any production taking place, if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY IN-

DUSTRY AND DEPARMENT OF PUBLIC ENTERPRISES. (SHRI P. K. THUNGON): (a) No, Sir.

(b) Does not arise.

(c) Sick enterprises are generally suffering from fund crises. This sometimes may result in delayed payment of wages. Revival plans of the Board for Industrial and Financial Reconstruction (BIFR) for the sick enterprises which are referable to the Board and revival plans for the other sick enterprises which have to be framed by the respective Managements and the administrative Ministries/Departments are expected to take care of this aspect also.

जर्मनी के साथ संयुक्त उद्यम

4733. **श्री इश दत्त यादव :** क्या **प्रधान मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या जर्मनी की सरकार ने भारत में संयुक्त-उद्यम लगाने की इच्छा व्यक्त की है ;

(ख) यदि हां, तो उसका ब्यौरा क्या है ;

(ग) इस संबंध में सरकार द्वारा अब तक क्या कार्यवाही की गई है ?

उद्योग मंत्रालय (औद्योगिक विकास विभाग) में राज्य मंत्री (श्रीमती कृष्णा शाही) : (क) से (ग) 19 नवम्बर, 1991 को हुए औद्योगिक और आर्थिक सहयोग के लिए भारत-जर्मनी संयुक्त आयोग के 9वें सत्र के दौरान दोनों पक्षों ने संयुक्त उद्यमों के रूप में दोनों देशों के बीच व्यापार और उद्योग में सहयोग को बढ़ावा देने के लिए सामान्य हितों की बात कही थी ।

वर्ष 1990 से 1992 के दौरान भारत और जर्मनी के उद्यमों के बीच स्वीकृत विदेशी निवेशी सहित विदेशी सहयोग प्रस्तावों के ब्यौरे नीचे दिए गए हैं :—

अवधि	1990	1991	1992 (जुलाई तक)
(1) स्वीकृत कुल विदेशी सहयोगों की संख्या	134	157	125
(2) विदेशी पूंजी निवेश सहित विदेशी सहयोग के अनुमोदनों की संख्या	40	35	46
(3) स्वीकृत विदेशी पूंजी निवेश की कुल राशि (रु० लाखों में)	1951.22	4180.37	6147.43

उद्योगों की स्थापना किए जाने के कारण विस्थापित हुए परिवारों का पुनर्वास

4734. **श्री राजूभाई ए. परमार :**
श्री ईश दत्त यादव :

क्या **प्रधान मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उद्योगों की स्थापना करते समय विस्थापित हुए परिवारों को पुनर्वास और रोजगार प्रदान किया जाता है ;

(ख) यदि हां, तो उसका ब्यौरा क्या है ;

(ग) कितनी इकाइयों/उद्योगों ने इन नियमों का पालन नहीं किया है और उनके नाम क्या हैं ; और

(घ) क्या गत दो वर्षों के दौरान पुनर्वास तथा रोजगार की व्यवस्था न